

**DIVISION BENCH**

**ITEM NO.109**

**NATIONAL COMPANY LAW TRIBUNAL**

**ALLAHABAD BENCH**

**PRAYAGRAJ**

**CA No.304/2019, IA No.526/2023 & IA No.152/2024**

**IN CP (IB) No.133/ALD/2017**

**CORAM:**

**1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**

**2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 8<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED V/S SHAMKEN MULTIFAB LIMITED</b>
<b>UNDER SECTION</b>	<b>7 IBC (IN LIQUIDATION)</b>

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Re-notified to 09<sup>th</sup> July, 2024.

**-Sd-**

**(Court Officer)**

**08<sup>th</sup> July, 2024**

*Bipul Kumar Tiwari  
(Stenographer)*